

check fall of GDP and to ameliorate the economic chaos in the country which, *inter-alia*, include:-

- (i) Relief measures for households such as in-kind (food; cooking gas) and cash transfers to senior citizens, widows, disabled, women Jan Dhan Account holders, farmers; insurance coverage for workers in the healthcare sector; and wage increase for MGNREGA workers and support for building and construction workers, collateral free loans to self-help groups, reduction in EPF contributions, employment provision for migrant workers (Pradhan Mantri Garib Kalyan Rojgar Abhiyaan).
- (ii) Relief measures for MSMEs such as collateral-free lending program with 100 percent credit guarantee, subordinate debt for stressed MSMEs with partial guarantee, partial credit guarantee scheme for public sector banks on borrowings of non-bank financial companies, housing finance companies (HFCs), and micro finance institutions, Fund of Funds for equity infusion in MSMEs, additional support to farmers via concessional credit, as well as a credit facility for street vendors (PM SVANidhi), amongst others.
- (iii) Regulatory and compliance measures: postponing tax-filing and other compliance deadlines, reduction in penalty interest rate for overdue GST filings, change in government procurement rules, faster clearing of MSME dues, IBC related relaxations for MSMEs, amongst others.
- (iv) Structural reforms announced as part of the Atmanirbhar Package which, *inter alia*, include deregulation of the agricultural sector, change in definition of MSMEs, new PSU policy, commercialization of coal mining, higher FDI limits in defence and space sector, development of Industrial Land/ Land Bank and Industrial Information System, revamp of Viability Gap Funding scheme for social infrastructure, new power tariff policy and incentivizing States to undertake sector reforms.

Allocation of funds to States for battling COVID-19

233. SHRI TIRUCHI SIVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the amount requested by each State for the months of March, April, May, June, July, and August, 2020 for battling the pandemic, State-wise;

(b) the amount allocated to each state for the months of March, April, May, June, July and August 2020 for battling the pandemic, State-wise; and

(c) the actual percentage share of the total expenditure incurred by the States on treating COVID-19 patients that is borne by the Centre for the months of March, April, May, June, July and August 2020?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Public health and hospitals being the State subject, the primary responsibility of treatment of COVID-19 patients lies with the respective State governments. States/UTs are using their own resources for COVID-19 management including for treatment of the patients and the details are not maintained centrally.

Besides this States/UTs are being provided required technical and financial assistance under National Health Mission (NHM) for managing the COVID-19.

Further, financial assistance to States/UTs has been given based on the number of cases and trends of COVID-19 Pandemic. Accordingly, all the States/ UTs are provided with necessary financial support under India COVID-19 Emergency Response and Health System Preparedness Package. States /UTs were given flexibility to use the resources available under NHM to prepare the public healthcare system for COVID-19 management.

During FY 2020-21, funds of Rs 4230.78 crore have been released to the States/ UTs as on 03.09.2020 and the State wise amount allocated and released to each State/ UT is given at Statement.

Statement

State-wise details of Central Allocation and Release under the COVID-19 Package (Phase-I and Phase-II)

(₹ in crore)					
Sl. No.	State/UT	Central Allocation (Phase-I)	Central Allocation (Phase-II)	Central Release (Phase-I)	Central Release (Phase-II)
1	2	3	4	5	6
A. High Focus States					
1	Bihar	80.2	66.23	80.2	33.11
2	Chhattisgarh	29.65	24.49	29.65	12.24
3	Jharkhand	26.86	22.18	26.86	11.09
4	Madhya Pradesh	131.21	108.36	131.21	54.18
5	Odisha	46.35	38.28	46.35	19.14
6	Rajasthan	201.72	166.59	201.72	83.29
7	Uttar Pradesh	236.4	195.23	236.4	97.61
B. Hilly States					
8	Himachal Pradesh	24.08	19.89	24.08	19.89
9	Uttarakhand	30.11	24.87	30.11	24.87
C. Other States					
10	Andhra Pradesh	141.46	116.82	141.46	58.41
11	Telangana	181.82	150.15	181.82	75.07
12	Goa	4.23	3.49	4.23	1.75
13	Gujarat	85.79	170	85.79	85
14	Haryana	75.58	62.42	75.58	31.21
15	Karnataka	128.92	106.47	128.92	53.23
16	Kerala	219.38	181.17	219.38	90.59
17	Maharashtra	393.82	450	393.82	0

1	2	3	4	5	6
18	Punjab	71.87	59.35	71.87	59.36
19	Tamil Nadu	312.64	400	312.64	199
20	West Bengal	81.14	110	81.14	110
TOTAL		2,503.23	2,475.99	2,503.23	1,119.04

D. Union Territories without legislature

21	Andaman and Nicobar Island	5.38	4.44	5.38	4.44
22	Chandigarh	9.39	7.75	9.39	0
23	Dadra and Nagar Haveli & Daman and Diu	0.97	0.8	0.97	0.8
24	Lakshadweep	0.22	0.18	0.22	0
TOTAL		15.96	13.17	15.96	5.24

E. Union Territories with legislature

25	Delhi	255.12	350.00	255.12	0
26	Puducherry	3.06	4.00	3.06	0
27	Jammu and Kashmir	78.37	64.72	78.37	64.72
28	Ladakh (UT w/o legislature)	20	16.52	20	0
TOTAL		356.55	435.24	356.55	64.72

F. North-Eastern High Focus States

29	Arunachal Pradesh	9.37	7.74	9.37	7.74
30	Assam	84.29	69.61	84.29	34.81
31	Manipur	6.37	5.26	6.37	5.26